COURT - I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 276 OF 2016 & IA NO. 568 OF 2016

Dated: 29th May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

NSL Sugars Ltd. & Anr. ...Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Abhishek for Mr. Balaji Srinivasan

for R.3,5 & 6

<u>ORDER</u>

List the matter on <u>30.05.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt